

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1889
ANSWERED ON MONDAY THE 10TH FEBRUARY, 2014**

VACANCIES IN COMPETITION COMMISSION OF INDIA

QUESTION

1889. SHRI S. THANGAVELU:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether Government has taken a decision to fill up the vacant posts of members of the Competition Commission of India (CCI);
- (b) if so, the details thereof;
- (c) whether it is also a fact that Government has invited applications for the same; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE
(INDEPENDENT CHARGE)
IN THE MINISTRY OF CORPORATE AFFAIRS

(SHRI SACHIN PILOT)

(a) & (b) Yes, Sir. Government has taken a decision to fill up one existing and two anticipated vacancies for the post of Members of the Competition Commission of India (CCI).

(c) & (d) Applications were invited from candidates and 195 applications were received upto the last date, i.e. 07.11.2013.
